

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 505 of 2013**

Thursday, this the 9<sup>th</sup> day of January, 2014

**CORAM:**

**Hon'ble Mr. Justice A.K. Basheer, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

Vinila V., W/o. Biju R., aged 22 years,  
 residing at Roadarikathu House, Palaikonam,  
 Aryanad, Thiruvananthapuram.

..... **Applicant**

(By Advocate – **Mr. M.R. Hariraj**)

**V e r s u s**

1. Union of India, represented by the Secretary to Government of India, Department of Posts, Ministry of Communications, New Delhi.
2. Chief Postmaster General, Kerala Postal Circle, Thiruvananthapuram.
3. Superintendent of Post Offices, Thiruvananthapuram Division, Thiruvananthapuram – 36. .... **Respondents**

(By Advocate – **Mr. Sunil Jacob Jose, SCGSC**)

This application having been heard on 09.01.2014, the Tribunal on the same day delivered the following:

**O R D E R**

**By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-**

When this case is taken up for consideration it is brought to our notice that respondents have issued Annexure R1 order of engagement in favour of the applicant.

2. In view of this subsequent development learned counsel for the applicant submits that the Original Application may be closed as infructuous.

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Accordingly, it is closed as infructuous. No costs.

  
**(K. GEORGE JOSEPH)**  
ADMINISTRATIVE MEMBER

  
**(JUSTICE A.K. BASHEER)**  
JUDICIAL MEMBER

**“SA”**